

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6618
ANSWERED ON:07.05.2013
NON LIFTING OF FOODGRAINS
Singh Shri Jagada Nand

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the foodgrains quota of States that fail to lift the allocated quota lapses back into the Central Pool;
- (b) if so, the details thereof indicating the allocation and offtake of foodgrains during the last three years, State-wise;
- (c) whether owing to such non lifting of the allocated quota of foodgrains by the States, a huge quantity remains stocked in godowns, thus increasing the bufferstock, occupying storage space and putting economic burden on the Union Government;
- (d) if so, the details thereof along with the quantum of the bufferstocks held during the said period; and
- (e) the steps proposed to be taken by the Union Government to tackle the situation arising due to this surplus bufferstock beyond the prescribed limit which results in godowns remaining full and affecting procurement of foodgrains in subsequent seasons?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The unlifted quantity of foodgrains against the allocation made by the Government from the Central Pool stocks remains a part of the Central Pool. State-wise allocation and offtake under Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS) for the last three years are at Annex-I to IV.

(c) & (d): Other than record procurement of wheat and rice in the Central Pool, non-lifting of full quota of foodgrains has also led to increase in stocks in Central Pool. Stock position in the Central Pool vis a vis minimum buffer norms for the last three years is at Annex V.

Further, it is informed that the Buffer Carrying Cost for last three years and current year is as under:-

Year	Buffer Carrying Cost (Rate in Rs./Qtl.) per Annum
2010-11	408.42
2011-12	426.42
2012-13 (RE)	545.82

(e): Considering the sufficient stock of foodgrains in the Central Pool the Government of India has been making Additional Allocation under TPDS and Open Market Sales Schemes (Domestic) (OMSS)(D) over and above the normal TPDS allocation to States/ Union Territories (UTs) beside export of foodgrains.